No. RJ-1/Regular/ 288 /2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at Principal Seat at Bombay that from **03.08.2022 to 06.08.2022,** the following arrangement is made for taking up the judicial assignment **:**

The Single Bench presided over by the **Hon'ble Smt. Justice Anuja Prabhudessai** will take up the matters of following judicial assignment, **in addition to** Her Ladyship's extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein: (A) Arbitration matters.	For Admission, hearing, order matters and applications therein : (A) Matters under Part-I and Part-II of the Arbitration and Conciliation Act, 1996, irrespective of years and Applications under Sections 9 and 11 of the Arbitration and Conciliation Act, 1996.

Dated this the 2nd day of August 2022

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(D.S. Deshmukh)
I/c Registrar (Judl-I),
High Court, A.S., Bombay.